

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3358/82].

(2) (i) A copy of the Merchant Shipping (Construction and Survey of Passenger Ships) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 446(E) in Gazette of India dated the 21st July, 1981, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT—3359/82].

(3) A copy of the Annual Report (Hindi and English versions) of the Shipping Development Fund Committee for the year 1980-81 along with the Audited Accounts, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. LT—3360/82].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT AND A STATEMENT *re* ANDAMAN AND NICOBAR ISLANDS FOREST AND PLANTATION DEVELOPMENT CORPORATION FOR 1980-81

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to lay on the Table:

(1) A copy of the Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1982 (Hindi and English versions) published in Notification No. G.S.R. 50(E) in Gazette of India dated the 6th February, 1982, under sub-section (6) of section 3 of the Essential Commodi-

ties Act, 1955. [Placed in Library. See No. LT—3361/82].

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation, Port Blair, for the year 1980-81 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT—3362/82]

ANNUAL REPORT OF AND REVIEW ON BOARD OF APPRENTICESHIP TRAINING (SOUTHERN REGION), MADRAS, FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1980-81 along with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1980-81.

[Placed in Library. See No. LT—3363/82].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Victoria Memorial Hall, Calcutta, for the year 1980-81.

[Placed in Library. See No. LT—3364/82].

(3) (i) A copy of the Annual Report (Hindi and English versions)

of the Salar Jung Museum Board, Hyderabad, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Salar Jung Museum, Hyderabad, for the year 1980-81.

[Placed in Library. See No. LT—3365/82].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1980-81.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1980-81 together with Audit Report thereon.

[Placed in Library. See No. LT—3366/82].

(5) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1980-81.

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1980-81.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kharagpur, for the year 1980-81.

[Placed in Library. See No. LT—3367/82].

(7) (i) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, for the year 1980-81 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Ac-

counts of the University of Hyderabad, for the year 1980-81.

[Placed in Library. See No. LT—3368/82].

(8) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1980-81 together with Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. LT—3369/82].

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath-Varanasi, for the year 1980-81.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath-Varanasi, for the year 1980-81 together with Audit Report thereon.

(10) (i) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Higher Tibetan Studies, Sarnath-Varanasi, for the year 1980-81.

[Placed in Library. See No. LT—3370/82].

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1980-81.

[Placed in Library. See No. LT—3371/82].

(12) (i) A copy of the Annual Report (Hindi and English versions) of the School of Buddhist Philosophy, Leh-Ladakh, for the year 1980-81.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Buddhist Philosophy, Leh-Ladakh, for the year 1980-81.

[Placed in Library. See No. LT—3372/82.]

NOTIFICATION UNDER NATIONAL HIGHWAYS ACT

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): I beg to lay on the Table a copy of the National Highways (Fees for use of Permanent Bridges) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. S.O. 6(E) in Gazette of India dated the 5th January, 1982 under sub-section (3) of section 9 of the National Highways Act, 1956. [Placed in Library No. LT—3373/82].

AUDIT REPORT AND ANNUAL ACCOUNTS OF MEDICAL COUNCIL OF INDIA, OF POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH FOR 1979-80

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE KUMARI KUMUDBEN M. JOSHI): I beg to lay on the Table:

(1) A copy of the Annual Accounts (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1980-81, together with Audit Report thereon. [Placed in Library. See No. LT—3374/82.]

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1979-80 together with Audit Report thereon,

under sub-section (4) of section 18 of the Post-Graduate Institute of Medical Education and Research Act, 1966.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (i) above.

(3) A copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1980-81 under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh Act, 1966.

[Placed in Library. See No. LT—3375/82.]

NOTIFICATIONS UNDER INDIAN RAILWAYS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under section 47 of the Indian Railways Act, 1890—

(1) G.S.R. 109 published in Gazette of India dated the 30th January, 1982 amending the serial number of the Railways Red Tariff (Second Amendment) Rules, 1978.

(2) G.S.R. 110 published in Gazette of India dated the 30th January, 1982 amending the serial number of the Railways Red Tariff (First Amendment) Rules, 1978.

(3) The Railways Red Tariff (Amendment) Rules, 1982, published in Notification No. G.S.R. 111 in Gazette of India dated the 30th January, 1982.

[Placed in Library. See No. LT—3376/82.]